giving you a warning, please sit down. There are other matters also than tapping of telephones which you are speaking in this House. The country is not dependent on your speech. I say please sit down. There are other matters also. There are other Members who are going to raise important issues. What do you mean? You cannot take the House for ransom. (interruptions). Please sit down. When I say sit down, you sit down. What is this? You keep arguing with the Chair. You keep on arguing with the Leader of the House. This is not the way to be a Member of this August House. How much time should we allow you? I am not going to allow you any more time.

Re-reservation in promotions to the handicapped persons in the Telecommunication Department.

SHRI S. MUTHU MANI (TAMIL NADU): Madam Deputy Chairman, through you, I want to raise an issue with regard to the reservation in promotions to the handicapped persons in the Telecommunications Department.

THE DEPUTY CHAIRMAN: Back to-the telephones.

SHRI S. MUTHU MANI: Madam, I wish to bring to the notice of the House the callous attitude of the Union Finance Ministry towards physically handicapped persons. On 9th November, 1989, the Department of Telecommunications issued a G.O. O.M. No. 268-239, 87-STN* reserving 1% posts to be filed by promotion for physically handicapped in Group C and D posts. The Finance Ministry was requested to give immediate effect to this order. But even after a lapse of 3 years the said G.O. has not seen the light of day. It is reported to be gathering dust in the files of the Finance Ministry. But the Government wen' on to celebrate the Disabled Day on 20th March, 1993 with pomp and show.

Therefore, I urge upon the Finance Minister to immediately give effect to the G.O. to give reservation for the physically handicapped immediately.

THE DEPUTY CHAIRMAN: Now we will take up further discussion on the Budget (Railway), 1993-94. As requested by the Parliamentary Affairs Minister the discussion on the Railway Budget will be concluded today. The total time left is two hours and 48 minutes. Now, 48 minutes would be left for the reply of the Minister and two hours will be for discussion.

PROF. SAURIN BHATTACHARYA (West Bengal): Madam, the Minister is in favour of rounding up the fares. His time also may be rounded up.

THE DEPUTY CHAIRMAN: We will round it up and make *it* 40 minutes, if you so agree.

THE DEPUTY CHAIRMAN: After the discussion is concluded we will take up Ordinances which are pending before us and then after he replies in the Lok Sabha, he will come to the Rajya Sabha and reply to the Railway Budget and Appropriation Bills of the Railways which are pending. Budget... (Interruptions).

श्री प्रमोद महाजन (महाराष्ट्र) : मुझे इसमें एक निवेदन करना है...

उपसभापति : एक बात और मैं अनाउन्स कर दूं तो हो सकता है आपकी आपत्ति न रहे ।

There is a letter from the Parliamentary Affairs Minister which says that the General Budget which is listed in our business will be taken up only when it is taken up in the Lok Sabha and the reply is given there. May be, we will simultaneously discuss the Budget.. {Interruptions}.

SHRI G. SWAMINATHAN (Tamil Nadu): Madam, I would like to know whether it wil! be taken up before the end of this month or it will foe taken up in the next Session... (Interruptions).

THE DEPUTY CHAIRMAN: I hope and pray to the Members that we should finish this business before we adjourn the Budget... (Interruptions)....

SHRI G. SWAMINATHAN: Even then, Madam, Lok Sabha has to take up the Budget and discuss it. Otherwise, how will we take up the Budget? We just want to

know the position because normally we pass the Budget before the end of this month. Are we going to do it? (interruptions) ...

THE DEPUTY CHAIRMAN: Yes, 31st of March is the last day ... (interruptions) ...

अरे प्रमोद महाजन : मेरी झापत्ति इसी मुद्दे पर है कि संसदीय कामकाज मंत्रालय का कोई भी मंत्री दुर्भीग्य से इस समय मौजद नहीं है। चार-चार लोगों में से एक भी हमारी बात सुनने के लिए नहीं है। संसदीय काम-काज मंत्रालय, लगता है, बहुत ही कंफ्यूज्ड है। भ्रब रेल मंत्री जब तक लोक सभामें उत्तर न दें, प्रथा के अनुसार राज्य सभा में उत्तर देना उचित नहीं है, यह मैं समझता हूं। इसमें मुझे आपत्ति भी नहीं है। जब हम यह जानते हैं कि लोक सभा के उत्तर के पहले राज्य सभा में उत्तर नहीं हो सकता तो रेलवे बजट की चर्चा इस प्रकार से समाप्त करने की श्रावश्यकता क्या थी रेलवे बजट उसी प्रकार से ले आते । श्रव दूसरी श्रापत्ति यह है कि 31 मार्च, के पहले जनरल बजट की चर्चा पूरी होनी चाहिए। हम कल छुट्टी पर जा रहे हैं। हम भ्रव साभान्य बजट पर चर्चा नहीं कर रहे हैं। कब कर रहे हैं किसी को पता नहीं है। हम सोमवार को कर रहे हैं, मंगलवार को कर रहे हैं, बुधवार को कर रहे हैं, पता नहीं। ग्रगर हम बुद्धवार को चर्चा कर रहे हैं तो मुझे लगता है मेरे सात वर्ष के अनुभव से कि हिन्दुस्तान के संसदीय इतिहास में शायद यह पहला अवसर होगा कि बजट पास होने के बाद हम बजट पर बहस करेंगे। एक तारीख हम छुट्री पर जा रहे हैं फिर 26-27 अप्रैल को मिलेंगे तब तक बजट का इम्पली-मेन्टेशन हो चुका होगा । मुझे लगता है इस नंदालय में ग़ैर-जिम्मेदाराना काम हो रहा है। संसदीय कार्य मंत्री को इस बारे में उत्तर देना चाहिए वह क्या कर रहे हैं?

SHRI G. SWAMINATHAN: Madam, my question for clarification is. (interruptions) ... I would like to ask... (interrup-

tions). . . whether Lok Sabha will complete the Railway Budget by tomorrow. After tomorrow we are having holidays. Are we going to have a Vote-on-Account or are we going to discuss the Budget ?. .. (interruptions). . . Lok Sabha will take its own time in passing the Budget. We want to know the thinking of the Ministry. I am told that they are thinking of having a Vote-on-Account before 31st March. What do we conclude? We have to conclude. There is no other way. There seems to be no other way. It has to be concluded in the other House and then it has to come here(Intenuptions). .. I am talking about the General Budget. We are not only concerned with the procedure. Are we going to be allowed to talk on the General Budget ? (interruption).

SHRI PRAMOD MAHAJAN: If nobody is representing the Government, then the House should be adjourned... (interruptions)...

SHRI G. SWAMINATHAN: The point is unless a Vote-on-Account is passed, they will not be able to disburse monies after 31st March. It is very serious... (interruptions)...

DEPUTY CHAIRMAN : Mr. Swaminathan, I will explain to you. Today we will conclude the discussion on the Railway Budget. Then we will take up Ordinances. We have time till 31st March. I am sure we can start the discussion on the General Budget in the Lok Sabha and Rajya Sabha simultaneously. I only said that the Minister will reply there first and immediately after that he will come here and reply to the House. Tomorrow we are meeting in the Business Advisory Committee meeting. We hope that this matter which is occupying your mind would be taken up. You can raise it before the Chairman and the Minister of Parliamentary Affairs and I hope he will be there. Then this matter can be sorted out.

SHRI PRAMOD MAHAJAN: I think that the Ministry of Parliamentary Affairs needs a shock treatment. They are taking

'things very lightly. You adjourn the House for 10 minutes, call them here.

[Let one of them or anybody representing the Government explain the position. If these Ministers who are on the roster duty are not speaking anything, then their

presence or absence is of no consequence to तब आपको जो कहना हो, कह दीजिए, 1 the House. If they cannot represent the behalf of the Government ? (interruptions) . में हो जाएगी।

Minister of Parliamentary Affairs should their own sake. have been here. You have yourself said. . . (Interruptions) There are three Ministers and none of them is. . . (Interruptions) Hon. Deputy Chairman had said during the last नहीं है । Session that there should be one Minister of Parliamentary Affairs in the House. There are Whenever matters relating Parliamentary Affairs come, they are not able to explain.

PROF. SAURIN BHATTACHARYA: We have five Parliamentary Affairs Ministers.

SHRI G. SWAMINATHAN: None of the spite of the direction of the hon. Deputy Chairman. . . (*Interruptions*).

DINESHBHAI SHRI TRIVEDI

(Gujarat); They have all had a hectic schedule the previous night.

that so much time of the House has already been taken.

श्री प्रमोद महाजन : मेडम पांच-पांच मिनिस्टर यहाँ पर बैठे हुए हैं, उन्हें पता ही नहीं है कि क्या व्यवस्था है। किस मंत्री को ध्यान देना चाहिए, इसका पता ही नहीं है। इसलिए ग्राप 10 मिनट के लिए हाउस को एडजर्न कर दीजिए ग्रौर उन्हें बुलाइये, तभी उनकी समझ में श्राएगा।

उपसभापति : यह समय हाउस का होता है, पालियामेन्टरी मिनिस्टर का नहीं होता है। जो टाइस मेम्बरों को स्लिने वाला है उसमें **ग्र**पनाडिसन्शन शुरू कर दें ग्रौर मैंने क्षेक्रे- किलोमीटर का

Government, if they cannot reply on behalf हाउस का समय तो आपका समय है। उसको of the Government, who is there to reply on ग्रापको इस्तेमाल करना है, उसकी वात बाद

SHRI G. SWAMINATHAN: At least one So, I request the Members to cooperate for

🦸 श्रो प्रमोद महाजन : श्रापकी मीठी बात उनकी समझ में श्राएगी या नहीं, इसका पता

उपसभापति: श्रापकी समझ में मेरी मीठी three Ministers and none of them is present बात था जाती है तो मेरा तो कल्याण हो जाय ां○ इसी बात पर मैं श्री मोहिन्दर सिंह कल्याण को बोलने के लिए बुलाती हैं।

The Budget (Railway), 1993-94—(contd.)

श्रो मोहिन्दर सिंह कल्याण (पंजाब) : Parliamentary Affairs Ministers is here in आनरेबल मेडम साहिका, मुझे बड़ी खुशी हुई कि रेलवे का बजट माननीय मंत्री साहब ने बड़ा भ्रच्छा सदन में पेश किया है । मैं उन्हें इस बात के लिए मुबारकबाद देता हूं कि माननीय मंत्री साहब ने 6 हजार किलोमीटर THE DEPUTY CHAIRMAN Now I feel जो छोटी लाइनें हैं उनको बड़ी लाइनों में बनाने का प्रोप्राम बनाया है। 1992-93में सौ 50 किलोमीटर की जो छोटी लाइनें हैं उनको बड़ी लाइनों में जोड़ने का काम पूरा किया है। परन्तु मुझे इस बात का थोड़ा-सा दु:ख है कि 1993-94 में जो काम उन्होंने किया है उसमें हमारे पंजाब में कोई बड़ी लाइन बनाने का कोई नाम नहीं है।

उपसभाष्यक (भी मोहम्मद सलीम) पीठासीन हुए]

द्सरी बात यह है कि इलैक्ट्रिफिकेशन श्रगर हम 10 मिनट के लिए एडजर्न करेंगे तो हो रहा है और उसमें 1991-92 में 726 किलोमीटर लाइनों का इलैक्ट्रिफकेशन देर होगी। इसलिए मेरा यह सजेशन है कि हम किया है श्रीर 1992–93 में पांच सौ इलैक्ट्रिफिकेशन टेरिएट, को कहा है कि पार्लियामेन्टरी गया है और अब जो टारगेट है 1993-94 मिनिस्टर जो भी हाउस की प्रीसिक्ट में मौज़द में, उसमें पंजाब में किसी जगह का इ**लै**-हों या पालियामेन्ट हाउस की प्रीसिक्ट में विट्रफिकेशन करने को कोई प्रोग्राम नहीं है। मीजूद हो, उन्हें बुलाया जाय और यह पंजाब का बहुत बड़ा जिका है धीर